

**GOVERNMENT OF INDIA
SHIPPING, ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

UNSTARRED QUESTION NO:2187
ANSWERED ON:06.12.2006
DEVELOPMENT OF COCHIN PORT
Koya Dr. P. Pookunhi

Will the Minister of SHIPPING, ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether there is any proposal to develop Cochin Port to the standard of modern international sea port;
- (b) if so, the details thereof;
- (c) the types of bulk cargo handled by Cochin Port and the quantity of import and export handled during the last three years;
- (d) the time by which the Vallarpadam Container Terminal and associated special Economic Zone will become operational;
- (e) whether the Government has any plan to connect Vallarpadam and Puthu Vypin projects with the railway system and national highways;
- (f) if so, the details thereof; and
- (g) if not, the reasons therefor?

Answer

MINISTER OF SHIPPING, ROAD TRANSPORT AND HIGHWAYS (SHRI T.R. BAALU)

(a) & (b): The Government of India has formulated the National Maritime Development Programme (NMDP) for the comprehensive development of all the major ports including the port of Cochin. Under the NMDP the Government has identified 14 projects at Cochin Port involving a total investment of Rs.7920 crores covering the entire gamut of Port activities.

(c): The Cochin Port handles dry, liquid and break bulk cargo. The quantity of import and export of dry bulk, liquid bulk and break bulk cargo is annexed.

(d): As per the License Agreement signed by the Cochin Port with the Build Operate Transfer (BOT) operator M/s. India Gateway Terminal Private Limited (IGTPL) the BOT operator is obligated to commence the commercial operations of Phase I of the International Container Transshipment Terminal (ICTT) at Vallarpadam not later than twenty four (24) months from the date of commencement of construction works. The notification for the Special Economic Zone at Vallarpadam has been issued by Government of India on 2nd November 2006.

(e) to (g): As per the license agreement signed by the Cochin Port Trust with the BOT operator the Port is obligated to provide rail connectivity and national highway connectivity before

- (i) the date of expiry of four (4) years from the date of commercial operation of Rajiv Gandhi Container Terminal (RGCT) or
- (ii) the date of expiry of twenty four (24) months from the date of commencement of construction works or
- (iii) the date of completion of construction works at ICTT projects site to commence operation of project facility and services envisaged in Phase I of ICTT, which ever is latest .Keeping in mind the requirement of the project , there is no proposal to provide separate railway connectivity and National highway connectivity to Puthuvypeen .

ANNEXURE

Quantity of import and export of dry bulk, liquid bulk and break bulk cargo at Cochin Port in the last three years

(In '000 tonnes)

	2003-04			2004-05			2005-06		
	Import	Export	Total	Import	Export	Total	Import	Export	Total
Break Bulk	424	11	435	403	16	419	376	12	388
Dry Bulk	795	118	913	911	28	939	1163	14	1177
Liquid Bulk	8840	1259	10099	8579	1843	10422	8060	1775	9835